

A7

Contempt Application No. 80 of 1992

Dated: 9.11.1992.

Hon'ble Mr. Justice U.C.Srivastava, VC

Issue notice to the respondents to show cause as to why the contempt proceedings may not be initiated against them in disobeying the order in O.A. No. 138/91 dated 15.7.92 passed by this court. They may appear personally or through an Advocate. The question of personal appearance will be considered on the next date. List this case for orders on 23.12.92.

OR
Notice issued
on 18/11/92
A


V.C.

(rka)

O.P.

23.12.92. NO sitting order to 27.1.93

CA filed
along with
vakalatnama

 Mr. Anil Srivastava,
Advocate.

27/1/93.

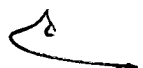
Hon.Mr.Justice U.C.Srivastava, V.C.
Hon.Mr. K. Obayya, A.M.

The case is adjourned to 19/1/93.

S.F.O.


A.M.


V.C.


23/12/92